

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 08.09.2022**

**Appeal No. 202 of 2022**

Prime Plantations Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Rakesh Puri, Advocate i/b LexVox Chambers for the Appellant.

Mr. Nishit Dhruva, Advocate with Mr. Ravishekhar Pandey and Ms. Shefali Shankar, Advocates i/b. MDP & Partners for the Respondent.

**ORDER:**

1. It appears that a physical hearing of the case is required. In the circumstances, list on September 21, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to

act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

08.09.2022  
msb